

है, उस कार के दोषों को मिटाने के क्या कोई ऐसी व्यवस्था करने का विचार है, जिससे उन दोषों को फ़िल्मों के बनने वक़्त ही देख लिया जाये ?

DR. B. GOPALA REDDI: It is a very wide question whether censorship will take place before the film is actually taken or whether it should be censored after the film is taken, and this is a matter which has to be considered very carefully.

### बाल फ़िल्म संस्था की नई फ़िल्में तथा वृत्तचित्र

\*८४. श्री राम सहाय : क्या सूचना तथा प्रसारण मंत्री यह बनाने की कृपा करेंगे कि :

(क) बाल फ़िल्म संस्था जिन छः नई फ़िल्में को तथा फ़िल्म विभाग द्वारा निर्मित आठ वृत्तचित्रों के बाल रूपान्तरों को तैयार कर रही थी, क्या वे तैयार हो गये ; और

(ख) क्या उनका प्रदर्शन प्रारम्भ हो गया और यदि हां, तो वे किन किन सिनेमा घरों में दिखाये जा रहे हैं ।

†[NEW FILMS AND DOCUMENTARIES OF  
THE CHILDREN'S FILM SOCIETY

\*84. SHRI RAM SAHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the six new films and children's versions of the eight documentaries produced by the Films Division that were under production by the Children's Film Society have been completed; and

(b) whether they have been put on the screen for show and if so, which cinema houses have been exhibiting them?]

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) The six new films under preparation by the Children's Film

Society at the end of 1960-61 have been completed. Children's versions of Films Division's documentaries are still under preparation

(b) No, Sir.

‡सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) १९६०-६१ के आखिर में बाल फ़िल्म संस्था जिन छः नई फ़िल्मों को तैयार कर रही थी, वे अब तैयार हो गई हैं । फ़िल्म विभाग के वृत्तचित्रों के बाल रूपान्तर तैयार करने का कार्य अभी चल रहा है ।

(ख) जी, नहीं ।]

श्री राम सहाय : ये जो फ़िल्म तैयार की गई, इनके बारे में जनता की अभिरुचि कैसी देखी गई, कुछ आप बता सकते हैं ?

DR. B. GOPALA REDDI: It was quite a favourable reaction.

SHRI DAYALDAS KURRE: What are those six films?

DR. B. GOPALA REDDI: They are—

- |                                |      |                           |
|--------------------------------|------|---------------------------|
| 1. Savitri                     | .... | Hindi.                    |
| 2. The Story of the Two Stamps | ..   | Hindi.                    |
| 3. Maha Teerath                | ..   | Hindi.                    |
| 4. Shivaji the Great           | ..   | Hindi.<br>and<br>Marathi. |
| 5. Bapu Ne Kaha tha            | ..   | Hindi.                    |
| 6. Balkon Sathe Vartan-lap     | ..   | Gujarati                  |

### REPORT OF MAHALANOBIS COMMITTEE ON DISTRIBUTION OF NATIONAL INCOME

\*61. SHRI V. M. CHORDIA (ON BEHALF OF SHRI BIREN ROY AND SHRI A. B. VAJPAYEE): Will the Minister of PLANNING be pleased to state:

(a) whether the Mahalanobis Committee on Distribution of National Income has submitted its report;

(b) if so, the main findings thereof;

(c) if the reply to part (a) above be in the negative, the reasons for the delay;

(d) the progress made by the committee so far;

(e) whether the committee has made an interim report; and

(f) whether any Members of Parliament are associated with the Committee?

**THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA):** (a) and (b) The investigations of the Committee are still in progress; and hence no report has been submitted to the Government so far.

(c) The study of the Committee is of technical nature and hence for obvious reasons no time-limit had been proposed for the submission of the report.

(d) The Committee has so far met five times, the last meeting was held on 5th and 6th April, 1962. At its last meeting the Committee considered the data collected so far and the tentative lines of its report.

(e) No.

(f) No.

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :** क्या मंत्री महोदय बतलायेंगे कि कुछ ऐसा टेन्टेटिव समय उनसे जान लिया गया है कि कब तक वे अपनी रिपोर्ट पेश करेंगे ?

**श्री गुलज़ारी लाल नन्दा :** जहां तक मुझे मालूम है, स्थिति यह है कि थोड़े ही दिनों में यह कमेटी एक ड्राफ्ट पर विचार करेगी और उसके बाद वे कह सकेंगे कि उन्हें और कितना समय चाहिये ।

**श्री भगवत नारायण भागवत :** क्या मैं यह जान सकता हूं कि इस कमेटी में पार्लियामेंट के सदस्यों को क्यों नहीं रखा गया ?

**श्री गुलज़ारी लाल नन्दा :** इसमें, जैसा कि कहा गया है, टेक्निकल लेवल पर ही इस चीज़ का विचार होना था, इस लिये एक्सपर्ट्स ही रखे गये हैं ?

**SHRI N. M. LINGAM:** Sir, may I know if the Government is aware that a non-official body like the Indian Institute of Applied Economic Research has come out with a report indicating the broad distribution of the income generated in the Plan period in India? If so, what insurmountable difficulty a Government body like the Committee which the Government have appointed has found to come out with a report, since such a report is vital not only to frame our fiscal and monetary policies but also to determine the future of planning in India as a whole?

**SHRI GULZARILAL NANDA:** It may be easy for someone to bring out a report in a single day but we are concerned with a report which is going to be put before the nation, and conclusions will be drawn from it. It will have large implications and therefore I do not think that any hurry will be really useful in a matter like this.

**SHRI K. SANTHANAM:** If the Government Committee takes so much time, may I know if the report will not be out of date by the time it is submitted?

**SHRI GULZARILAL NANDA:** No, Sir. A report which is taking so much time for the collection of data, which touches all the fields of the economy in the life of the nation, is not going to be soon out of date.

**SHRI K. SANTHANAM:** What will be the basic year for which the data will be collected?

**SHRI GULZARILAL NANDA:** It will actually depend upon the availability of the data which may differ for different regions.

SHRI M. RUTHNASWAMY: Am I to understand that even no outside time-limit is to be imposed for the report of technical committees?

SHRI GULZARILAL NANDA: As I indicated already, some kind of draft is ready now. It is going to be considered very soon by this Committee. Now, the economists may find that the material before them is not quite adequate. They may want something more. That might require a little more time. If this data is considered adequate, then I do not think it will need much more time. In a few months we should have that report.

SHRI M. S. GURUPADA SWAMY: The hon. Minister has said that the Committee has met only five times though it was set up a long back, and the members of the Committee are not able to find time to meet more than five times. Would it not be advisable, in view of this, to enlarge the Committee or to change the personnel of the Committee?

SHRI GULZARILAL NANDA: The difficulty is not about suitable personnel and we do not judge the quality of the work of a Committee like this by the number of meetings it holds. In one single meeting numerous directions are given for the collection of data from a number of sources. Various persons, various institutions or agencies are employed for that purpose and when the material is there, they go and look at it.

#### TRANSFER OF BERUBARI TO PAKISTAN

\*64. SHRI V. M. CHORDIA (ON BEHALF OF SHRI A. B. VAJPAYEE): Will the PRIME MINISTER be pleased to state:

(a) the progress so far made in deciding the precise line of demarcation for transfer of Berubari to Pakistan; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) There has been no progress.

श्री विमलकुमार मन्नालालजी चौरड़िया :  
क्या मंत्री महोदया बतायेगी कि जब अभी तक इस दिशा में कोई प्रोग्रेस हो नहीं पाई, तो इस सारे मामले को समाप्त करके इस पर प्रारम्भ से ही क्यों न विचार किया जाये ?

SHRIMATI LAKSHMI MENON: No, Sir, there is no such proposal.

#### DELINEATION OF KASHMIR ON U.N. MAP

\*65. SHRI V. M. CHORDIA (ON BEHALF OF SHRI A. B. VAJPAYEE): Will the PRIME MINISTER be pleased to state:

(a) whether the United Nations have taken any action to correct the wrong delineation of Kashmir's position on the United Nations' map; and

(b) if so, what is the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) No action has yet been taken in the matter by the United Nations Secretariat.

श्री विमलकुमार मन्नालालजी चौरड़िया :  
जब यूनाइटेड नेशंस के सेक्रेटेरियट द्वारा कोई कार्यवाही नहीं की गई, तो हमारी ओर से क्या प्रयास किया गया कि वे इस दिशा में कुछ करें ?

SHRIMATI LAKSHMI MENON: We have taken up the matter many times through our permanent representative at the United Nations. In fact, the last letter was on the 9th March, 1962. It was stated that the present Secretary-General has got various other important things. We did not wish to trouble him any further with this question.

Mr. CHAIRMAN: Question Hour is over.